

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**
Original Application No. 866/2019

IN THE MATTER OF:

Hari Om Garg, Pradhan,
Sadar Co-op. Group Housing Society

... Applicant

VERSUS

Govt. of NCT of Delhi

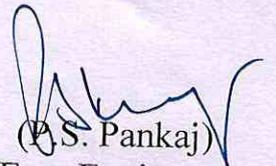
... Respondents

NDOH:- 19.02.2020

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Filed by



(P.S. Pankaj)
Sr. Env. Engineer

(Delhi Pollution Control Committee)

New Delhi:

Dated: __.01.2020

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**ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTION
CONTROL COMMITTEE IN TERMS OF THE ORDER DATED
30.10.2019**

IT IS MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal took up the above referred matter on 30.10.2019 and pleased to issue following directions:

".....Grievance in this application is against pollution of drain flowing from Shahdara to Gazipur resulting in emission of gases and air pollution....."

2. That, DPCC officials along with EDMC and DJB officials carried out joint inspection. Sh. Hari Om Garg, who is complainant in this case, was contacted telephonically to join the inspection. Sh. Hari Om Garg informed that he may not be able to join the inspection as he is not in the proximity.



3. That, during the joint inspection it was found that Shahdara drain is flowing at a distance of about 1.5 km from the society of complainant carrying about 100 MGD of waste water. Only 9 MGD of waste water is treated in STP installed at Chilla. During inspection it was informed by the DJB officials that a comprehensive action plan has been chalked out for the entire waste water treatment.
 4. That to coordinate joint efforts of all the responsible agencies a meeting was taken by Principal Secretary (E&F)-Cum-Chairman, DPCC on 07.01.2020 where it was decided that till a permanent solution is arrived following measures be taken immediately:
 - I. That EDMC shall remove all the solid waste form both banks of the drain and keep a vigil on the drain and prevent dumping of garbage. Messages should also be displayed at prominent locations w.r.t prosecution/fine to discourage illegal dumping in the drain. Also CCTV cameras be installed at suitable locations to monitor the garbage/C&D waste dumping.
 - II. The Irrigation and Flood Control Department shall ensure de-silting of drain on regular interval to maintain proper flow.
 - III. The DJB shall ensure that timelines are met as per action plan submitted.
- Minutes of the meeting dated 07.01.2020 taken by Principal Secretary (E&F)-Cum-Chairman, DPCC is enclosed herewith as Annexure-1.
5. That in Compliance to the minutes of the meeting EDMC vide letter dated 22.01.2020 submitted that they shall remove Malba/C&D waste on regular basis.
 6. That, Irrigation and Flood Control Department vide email dated 28.01.2020 informed that the drain is de-silted every year and work of de-silting has been started in the month of January, which is to be completed before onset of monsoon. It was also informed by I&FC department that tenders for rejuvenation of the drain by using Phyto / Bioremediation technique has been invited.

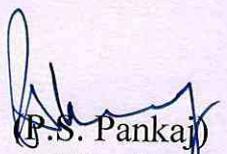


7. That, Delhi Jal Board vide letter dated 05.02.2020 submitted timelines for treatment of waste water from Gazipur drain. Copy of the DJB letter is enclosed herewith as **Annexure-II**.

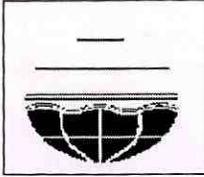
The present action taken report may kindly be taken on record.

Date:

Place:


(F.S. Pankaj)
Sr. Environmental Engineer

Annex - 1
By Speed Post (4)



DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI)
5TH FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-110 006
visit us at : <http://dpcc.delhigovt.nic.in>

F.No. DPCC/CMC-I/NGT/OA 866-2019/ 5775-79

Dated: 08.01.2020

Subject: Minutes of the meeting in the matter of NGT order dated 30.10.2019 in OA No. 866/2019 in matter of "Hari Om Garg, Sadar Co-operative Group Housing Society Ltd. Vs Govt. of NCT of Delhi." taken by Principal Secretary cum Chairman, DPCC on 07.01.2020 in his Conference room at 4:00 PM

Sir,

Please find enclosed herewith minutes of the above meeting for necessary action at your end please. You are requested to kindly submit action taken report of the above minutes within a week with photographs etc. as decided in the meeting.

Yours Sincerely

SEE, DPCC

Encl:- As above

To,

1. The Member (Drainage) Delhi Jal Board, Varunalaya Phase-II, Jhandewalan, Karol Bagh, New Delhi-110005
2. The Commissioner (EDMC), East Delhi Municipal Corporation, Plot No. 419, Udyog Sadan, Patparganj Ind. Area, Delhi-110092
3. Office of the Chief Engineer(I&F), Zone-I, L.M.Bund Office Complex, Shastri Nagar, Delhi-110031.
4. Member Secretary, DPCC

Copy to:-

P.S to Chairman for kind information please.

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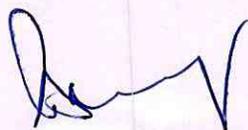
● Minutes of the meeting in the matter of NGT order dated 30.10.2019 in OA No. 866/2019 in matter of "Hari Om Garg, Sadar Co-operative Group Housing Society Ltd. Vs Govt. of NCT of Delhi." taken by Principal Secretary cum Chairman, DPCC on 07.01.2020 in his Conference room at 4:00 PM

List of participants is annexed as **Annexure-A**.

Sh. P.S Pankaj SEE, DPCC informed the participants that a petition has been filed by Sh. Hari Om Garg against the pollution of drain flowing from Shahdara to Gazipur resulting in emissions of gases and air pollution. It was also informed to the participants that an inspection w.r.t the complaint was conducted on 18.12.2019 with EDMC and DJB officials to assess the ground situation. During the inspection the complainant Sh. Hari Om Garg was also contacted telephonically on phone no. 9868222288, to join the inspection, who informed that he may not be able to accompany the inspection as he is not in the proximity. The complainant informed that the problem is w.r.t foul smell emanating from the Gazipur drain.

2. Principal Secretary (E&F) Cum Chairman, DPCC referred to the observations of Hon'ble NGT in various orders specifically mentioning order dated 06.12.2019 in OA No. 673/2018 wherein court has expressed procedures for remedial action have to be shortened so that there is no delay to check pollution. He expressed concern that though order was passed on 30.10.2019 there is delay in resolving the matter and there are no definite timelines yet to resolve the problem.

3. Representative of Delhi Jal Board informed that the drain carries 100 MGD of flow and only 9 MGD is being treated at Chilla STP and rest of the waste water goes untreated. It was further informed that an action plan has already been submitted for the treatment of entire waste water of the drain by trapping the waste water at Kalyanpuri SPS to treat the waste water at Kondli STP.



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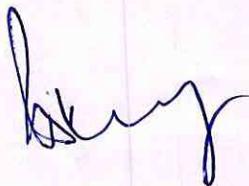
It was brought to the knowledge of participants by the representative of EDMC that the drain pertains to Irrigation and Flood Department and they too have vital role for abatement of pollution in the drain. 6

4. Principal Secretary (E&F) Cum Chairman DPCC after discussion decided that following measures should immediately be taken for the reduction in pollution.

- i. That EDMC shall remove all the solid waste from both banks of the drain and keep a vigil on the drain and prevent dumping of garbage. Messages should also be displayed at prominent locations w.r.t prosecution/fine to discourage illegal dumping in the drain. Also CCTV Cameras be installed at suitable locations to monitor the garbage/C&D waste dumping. **(Action EDMC)**
- ii. The Irrigation and Flood Department shall ensure de-silting of drain on regular interval to maintain proper flow. The other option to reduce pollution should also be explored. **(Action Irrigation and Flood Department.)**
- iii. The DJB shall ensure that timelines are met as per action plan submitted.

Principal Secretary (E&F) Cum Chairman, DPCC directed that compliance be submitted within a week by all the agencies on above issues with photographs etc.

The meeting ended with the thanks to the Chair.



Annexure-2-



DELHI JAL BOARD : GOVT. OF NCT OF DELHI
OFFICE OF THE CHIEF ENGINEER (DR) PROJECT-II
VARUNALAYA PHASE-I : KAROL BAGH : NEW DELHI-110005
Phone No.011-23541442 - Email: cedrrii@gmail.com

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No. DJB/CE(Dr)Proj-II/2020/ 77

Dated: 05.02.2020

Subject: Action Plan to Treat Wastewater in Gazipur/Shahdara Drain.

Reference: Meeting taken by Principal Secy cum Chairman DPCC on 07.01.2020 in his conference room in the matter of NGT order dated 30.10.2019 in OA No. 866/2019 in matter of "Hari Om Garg, Sadar Cooperative Group Housing Society Ltd. Vs Govt. of NCT of Delhi."

Regarding above subject & reference, draft action plan to treat wastewater in Gazipur/Shahdara drain is enclosed for further necessary action please.

Encl: As above.

Member (Secretary) DPCC,
Govt. of NCT of Delhi


CE(Dr)Project-II

Draft Action Plan to Treat Wastewater in Gazipur/ Shahdara Drain:

There is about 100 MGD wastewater flowing in Gazipur drain. Out of it, 50 MGD (approx) is contributed by U.P Govt. through Sahibabad Drain, Inderpuri drain & Banthla drain and action plan to trap the same will be given by U.P. At present 6 MGD wastewater from Gazipur drain is being pumped from partially commissioned 70 MGD capacity Sewage Pumping Station at Kalyanpuri which is being taken to 70 MGD capacity Kondli Wastewater plant for its treatment. About 94% work for construction of Kalyanpuri SPS has been executed and SPS is likely to be commissioned by June 2020. Delhi Jal Board is also already treating 9 MGD wastewater from Gazipur drain at Chilla plant located downstream of Kalyanpuri Sewage Pumping Station at Chilla Regulator.

19% work for rehabilitation and upgradation of Kondli Wastewater Treatment plant has been completed. 492 trees are required to be transplanted in phase-I & III after receipt of the permission from Forest Department, GNCTD. for executing balance works in phase -I (10MGD) and III (10MGD). Phase-I and III plants are likely to be completed and commissioned by June 2021. Presently phase-II (25MGD) plant is operational. Rehabilitation and upgradation work in phase-II (25MGD) will commence after commissioning of phase-I and III plants. Overall phase-I,II,III plants are likely to be completed and commissioning by December 2022 to treat additional 20 MGD a wastewater from Gazipur drain or its catchment area with improved standards i.e from present BOD 30 mg/ltr and suspended solids 50 mg/ltr to BOD 10 mg/ltrs and total suspended solids 10 mg/ltrs. Thus increase in capacity to treat wastewater and improvement in quality of treatment will reduce pollution level of wastewater and consequently emission of gases and air pollution in Gazipur /Shahdara Outfall drain/ river Yamuna.

Prawesh Tyagi
05.02.20
SE(Dr)Project-III